

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
TIS HAZARI COURTS

ORDER

On attaining the age of superannuation **Sh. Rajesh Kumar Kaushik, S/o Sh. Shiv Charan**, Sr. Judicial Assistant, E.C. No.-2366/91152186, shall retire from Government Service with effect from 30/11/2022 (Afternoon).

GIRISH KATHPALIA
14.11.22
(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

85185-85216

No. _____ Admn. II/PF/Ret./2022

Delhi, Dated the 5 NOV 2022

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue, Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North-West District, Rohini Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer/Branch Incharge:- Accounts Branch, North-West District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North-West District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central & North-West, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North-West District, Rohini Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, North-West District, Rohini Courts, Delhi.
- 14 **Sh. Rajesh Kumar Kaushik, S/o Sh. Shiv Charan**, presently posted as Sr. Judicial Assistant/Branch-Incharge in Bail Section, North-West District, Rohini courts, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

[Signature]
Branch Incharge (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts,
Delhi.

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